

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 15
ANSWERED ON 02.02.2021

CENTRALLY FUNDED RURAL DEVELOPMENT SCHEMES

15. SHRI RAJU BISTA:
SHRI NAYAB SINGH:
SHRI JOHN BARLA:
DR. RAM SHANKAR KATHERIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation of funds under the heads of Pradhan Mantri Awas Yojana - Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS), Rural Infrastructure Development Fund(RIDF) and other development schemes from 2014 to till date in the districts of Kalimpong, Darjeeling and North Dinajpur of Assam, District Kurukshetra of Haryana, Alipurduar in West Bengal and district Etawa of Uttar Pradesh along with the details of utilisation of the funds;
- (b) whether the Government is aware of allegations of massive corruption in projects undertaken under PMGSY, PMAY, RIDF, and other development schemes in the districts mentioned above and if so, the follow up action taken by the Government thereon;
- (c) whether any audit has been conducted by the Government and C&AG for centrally funded projects under PMGSY, PMAY, RIDF and other development schemes and if so, the details of the audit report in this regard; and
- (d) if not, the reasons for the same?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): The information is being collected.
